

LOK SABHA

UNSTARRED QUESTION No. 613

TO BE ANSWERED ON 25.06.2019

Closure of Loss Making PSUs

613. ADV. ADOOR PRAKASH :

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is considering closure/privatization of loss making Public Sector Undertakings (PSUs) and if so, the details thereof;
- (b) whether NITI Aayog has prepared a new list of Public Sector Undertakings (PSUs) for privatization;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether all the PSUs proposed for privatization are making losses; and
- (e) if so, the details thereof along with the profit/loss of such PSUs during the last three years and the current year?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI ARVIND GANPAT SAWANT)

(a) to (c) As per information available with DPE, 19 Sick & loss making CPSEs have been approved for closure by the Government. Detail of such CPSEs is at Annexure-I. As regards privatization of CPSEs, Department of Investment and Public Asset Management (DIPAM) has informed that on the basis of the recommendation of NITI Aayog, Government has given 'in principle' approval for strategic disinvestment of 28 CPSEs which includes 07 loss making CPSEs (as on 31-03-2018). A list of CPSEs including Subsidiaries, Units and Joint Ventures for which government has given 'in-principle' approval for strategic disinvestment is given at Annex-II. NITI Aayog has classified CPSEs into "high priority" and "low priority" based on (a) National Security (b) Sovereign function at arm's length, and (c) Market Imperfections and Public Purpose, for the purpose of strategic disinvestment. The criteria for identification of CPSEs for strategic disinvestment is not based on profitability.

(d) & (e) List of 07 loss making CPSEs under strategic disinvestment, along with the respective amount of losses incurred by them during each of the last four years, is enclosed at Annex-III.

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Annexure-I referred to in part (a) to (c) of reply to Lok Sabha Unstarred Question No.613 due for answer on 25.06.2019

List of 19 loss making CPSEs approved for closure by the Government.

Sl. No.	Name of the Ministry/ Department/ CPSE	Date of Government approval
	Department of Heavy Industry	
1	Tungabhadra Steel Products Ltd.	22.12.2015
2	HMT Watches Ltd.	6.1.2016
3	HMT Chinnar Watches Ltd.	6.1.2016
4	HMT Bearings Ltd.	6.1.2016
5	Hindustan Cables Ltd.	28.9.2016
6	Tractor Unit of HMT Ltd.	27.10.2016
7	Kota Unit of Instrumentation Ltd.	30.11.2016
	Ministry of Shipping	
8	Central Inland Water Transport Corporation Ltd.	31.8.2016
	Department of Pharmaceuticals	
9	Indian Drugs and Pharmaceuticals Ltd.	28.12.2016
10	Rajasthan Drugs and Pharmaceuticals Ltd	28.12.2016
	Ministry of Petroleum & Natural Gas	
11	IOCL-CREDA Biofuels Ltd.	22.3.2017
12	CREDA HPCL Biofuels Ltd.	22.3.2017
	M/o Environment, Forest and Climate Change	
13	Andaman & Nicobar Islands Forest and Plantation Development Corporation Ltd., Port Blair	16.8.2017
	Ministry of Railways	
14	Bharat Wagon and Engineering Company Ltd.	23.8.2017
15	Burn Standard Company Ltd.	4.4.2018
	Department of Chemicals & Petrochemicals	
16	Closing down the operations of all the plants at Rasayani unit of Hindustan Organic Chemicals Ltd. except CNA/N ₂ O ₄ plant	17.5.2017
	Ministry of Textiles	
17	National Jute Manufactures Corpn. Ltd.	10.10.2018
18	Birds Jute and Exports Ltd.	10.10.2018
	D/o Commerce	
19	STCL Ltd.	13.8.2013

Annexure-II referred to in part (a) to (c) of reply to Lok Sabha Unstarred Question No.613 due for answer on 25.06.2019

CPSEs, including Subsidiaries, Units and Joint Ventures for which government has given 'in-principle' approval for strategic disinvestment.

1. Project & Development India Ltd.
2. Hindustan Prefab Limited (HPL).
3. Hospital Services Consultancy Ltd. (HSCC)
4. National Project construction corporation (NPCC)
5. Engineering Project (India) Ltd.
6. Bridge and Roof Co. India Ltd.
7. Pawan Hans Ltd.
8. Alloy Steel Plant, Durgapur of SAIL
9. Hindustan Newsprint Ltd(subsidiary)
10. Scooters India Limited
11. Bharat Pumps & Compressors Ltd
12. Hindustan Fluorocarbon Ltd. (HFL) (sub.)
13. Central Electronics Ltd
14. Bharat Earth Movers Ltd. (BEML)
15. Ferro Scrap Nigam Ltd.(sub.)
16. Cement Corporation of India Ltd (CCI)
17. Nagarnar Steel Plant of NMDC
18. Salem Steel Plant of SAIL
19. Bhadrawati units of SAIL
20. Air India and its five subsidiaries and one JV.
21. Dredging Corporation of India Ltd.
22. HLL Lifecare Ltd.
23. Indian Medicine & Pharmaceuticals Corporation Ltd. (IMPCL)
24. Karnataka Antibiotics & Pharmaceuticals Ltd.
25. Kamarajar Port Ltd.
26. Indian Tourism Development Corporation (ITDC) Ltd.
27. Rural Electrification Corporation Limited (REC)
28. Hindustan Petroleum Corporation Limited

Annexure-III referred to in part (d) & (e) of reply to Lok Sabha Unstarred Question No.613 due for answer on 25.06.2019

Amount of losses incurred by seven CPSEs which are undergoing strategic disinvestment, during the last four years.

Sl. NO.	CPSE	PAT** (Rs. in cr.)			
		2017-18	2016-17	2015-16	2014-15
1	SAIL*	(-)481.71	(-)2833.24	(-)4021.44	2092.68
2	Hindustan Fluorocarbon Ltd(subsidiary)(HFL)	(-)00.77	(-) 4.89	(-) 11.11	(-) 3.77
3	Bharat Pumps Compressors Ltd.(BPCL)	Accounts not yet published.	(-)84.47	(-) 75.06	(-)55.04
4	Scooters India Ltd(SIL)	(-)18.62	(-) 10.28	5.48	11.09
5	Hindustan Newsprint Ltd(subsidiary)(HNL)	(-)101.65	(-)60.14	(-) 43.16	(-)7.81
6	HLL Life Care Ltd.	(-)69.58	(-) 25.39	27.41	31.55
7	Air India Ltd.	--	-3951.65	-3836.78	(-)5859.91

* Bhadrawati, Salem and Durgapur units of SAIL are undergoing strategic disinvestment.

** Profit after tax.